

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

36. IA(I.B.C)/1253(MB)2024  
IN  
C.P. (IB)/840(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Janakalyan Sahakari Bank Ltd. through  
RP MVK IPE LLP  
VS  
Rukminidevi Murlidhar Inani

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ms. Vedansi Shah, Ld. Counsel for the Resolution Professional present through virtual mode. Ms. Kajal Jain, Ld. Counsel for the Respondent No. 1 present.
2. The matter is listed on **03.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**